

SUPREME COURT OF INDIA

Municipal Corporation of Delhi

Vs.

Group Captain B.S. Agnihotri

(S.P.Bharucha, Y.K.Sabharwal and Ruma Pal JJ.)

C.A.No.4568 of 1996

21.09.2000

ORDER

The Text below is only a summarized version of the order pronounced

Advocate-on-Record was neither present nor any one else to argue appeal for appellant. Civil appeal dismissed by Supreme Court.